Annexure -7

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09-11-2021; List of creditors as on: 03-07-2022

SI.	Sl. Details of Claimant		Details of claim								Amount of	Amount
No.			received							contingent	of any	
	Department	Government	Date of	Amount	Amount Admitted	Nature of	Amount	Amount	Whether	% of voting	claim	mutual
			receipt	claimed	Provisionally	claim	covered by	covered by	related	share in		dues,
							security	guarantee	party?	CoC, if		that may
							interest			applicable		be set-off
1		Office of the Joint Commissioner Commercial Taxes, Alipore Charge, Kolkata		22,05,11,601	20,07,60,762							
	Commercial Taxes					Statutory Dues	Nil	Nil	No	NA	Nil	Nil
2	Commercial Taxes	The Assistant Commissioner (ST) Annasalai Assessment Circle Chennai-6	25-11-2021	48,736	48,736	Statutory Dues	Nil	Nil	No	NA	Nil	Nil
	Total			22,05,60,337.00	20,08,09,498.10							

List of operational creditors (Government dues)

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.

Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1,97,50,839		
	N	
1,97,50,838.90	-	